

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No.180/00084/2019
in Original Application No.180/00546/2019

Monday, this the 6th day of January, 2020

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Mr.Binoy Jose, aged 39
S/o.Ouseph Thomas
Librarian, Jawahar Navodaya Vidyalaya
Minicoy Island, Lakshadweep – 682 559
Residing at Jawahar Navodaya Vidyalaya Quarters
Minicoy Island, Lakshadweep – 682 559
Mob.No.8590448101 ...Petitioner

(By Advocate Mr.Vishnu S Chempazhanthiyil)

versus

Shri.Bishwajit Kumar Singh
(Age & Father's name not known to the petitioner)
The Commissioner, Navodaya Vidyalaya Samiti
Department of School Education & Literacy
Government of India, B 15, Institutional Area
Sector 62, Noida, Budh Nagar,
Uttar Pradesh- 201 309 ...Respondents

(By Advocate Mr.M.K.Padmanabhan Nair,ACGSC)

This application having been heard on 6th January 2020, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration, it is submitted that an order has been issued by the respondents in compliance with the directions of this Tribunal. Copy of the same has been handed over along with an affidavit reporting compliance. We see that there is substantial compliance with the order of this Tribunal. The Contempt Petition is accordingly closed. Notice stands discharged. No costs..

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order dated 23.7.2019 in O.A No.180/00546/2019 of the Hon'ble Tribunal

Annexure P2 - True copy of Annual Transfer List 2019 published on 23.8.2019 in respect of the post of Librarian

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